I

(c) The stalls are likely to be allotted very shortly.

## Recovery of loans from the Cooperative societies

\*756. DR. BHAI MAHAVIR: SHRI LAKHAN SINGH: SHRI JAGDISH PRASAD MATHUR:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply to Starred Question 383 given in the Rajya Sabha on the 2nd August, 1978 and state:

- (a) whether the Central Government have received any replies from the State Governments in respect of the recovery of loans from the cooperative societies; and
  - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b) replies have so far been received from some States, viz., Andhra Pradesh, Gujarat, Karnataka, Madhya Pradesh, Nagaland, Orissa, Rajasthan and Tamil Nadu and the Union Territory of Goa Daman and Diu. The Chief Ministers of the States and the Union Territory have generally agreed with the views expressed in the demi-official letter addressed to them. They have indicated the steps being taken to recover co-operative dues. These include launching special drives for recovery, setting up of review committees for monitoring collection, linking credit with marketing, strengthening supervision in the cooperatives and check on utilisation. Some of the States have also indicated that incidence of natural calamities and crop failures had been an important reason for the level of overdues.

## Punjab WAKF Board

\*757. SHRI NARENDRA SINGH:
SHRI ABDUL REHMAN
SHEIKH: .SHRI NAGESHWAR PRA
SAD SHAHI:I SHRI JAGBIR SINGH:
SHRI NATH SINGH:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether it is a fact that serious charges of corruption, irregularities etc. have been levelled against the Chairman and other members of the Punjab Wakf Board;
- (b) whether any CBI enquiry had been instituted by Government in 1976-77 to enquire into these charges;
- (c) if so, whether Government have received the report of the enquiry; and
- (d) whether Government have taken any action on the basis of the findings of the enquiry; if so, what are the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) Yes, Sir.

(d) The matter is being looked into.

## Lifting of Restrictions on Inter-State Movement of Fertilisers

\*758. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: SHRIMATI LEELA DAMO-DARA MENON: SHRIMATI MARGARET ALVA: SHRIMATI PRATIBHA SINGH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to lift the restrictions on the interstate movement of fertilizers to enable